

Government of NCT of Delhi has constituted a Monitoring Committee for this purpose. As and when any complaint is brought to the notice of the Land and Development Office by the Directorate of Health Services, Govt. of NCT of Delhi, action under lease terms is initiated against the erring hospital, which *inter alia* includes issuance of show-cause notice, cancellation of allotment, etc.

Trace and track mechanisms for drug brands

1840. DR. BANDA PRAKASH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is proposal for introduction of trace and track mechanisms for top 300 drug brands, sold in India, to spot out counterfeit drugs;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY): (a) to (c) In the 79th meeting of Drugs Technical Advisory Board (DTAB) held on 16th May, 2018, the Board has deliberated the issue and agreed for introduction of authentication system for 300 pharmaceutical brands on voluntary basis.

As decided by working group constituted to finalize the modalities for the implementation of the authentication system for top pharmaceutical brands, the top 300 brand owners have been requested to furnish a sample of each product, details of the manufacturing site, etc.

Renovation of proposed Wellness Centre, Faridabad

1841. SHRI HARSHVARDHAN SINGH DUNGARPUR: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to answer to Unstarred Question 3621 given in the Rajya Sabha on 27th March, 2018 and state:

(a) the details of the current status of renovation of proposed new Wellness Centre, Sector-16, Faridabad (Haryana);

(b) by when the said renovation will be completed;

(c) whether the roadmap to post the staff in the said new Wellness Centre through internal adjustment has been prepared; and

(d) if so, the details thereof and if not, the reasons therefor?